

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 613 OF 2025

IN THE MATTER OF:-

Kamal Anand & Ors.

... APPLICANTS

VERSUS

State of Punjab & Ors.

... RESPONDENTS

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Through

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Place:- Delhi

Dated:- 19.02.2026

STATUS REPORT

(In compliance to order dated 02.12.2025 passed by the Hon'ble National Green Tribunal in Original Application no. 613 of 2025)

Subject: Report of the team of officers of Punjab Pollution Control Board Regional Office, Sangrur in compliance to order dated 02.12.2025 of the Hon'ble National Green Tribunal passed in Original Application no. 613 of 2025 titled as Kamal Anand and others v/s the State of Punjab and Others.

That briefly submitted the applicants in Original Application no.613 of 2025 filed before the Hon'ble National Green Tribunal, New Delhi have raised a grievance against improper waste management in Sangrur District by making specific allegation against untreated Municipal Solid Waste littering on road, defunct compost pits, burning of municipal waste and mismanagement of the medical waste, unscientific dumping of waste at landfill site.

That after consideration of the matter, the Hon'ble National Green Tribunal was pleased to pass an order dated 02.12.2025 thereby issuing notice to the respondents for filing of their response / reply by way of affidavit before the Hon'ble Tribunal. The Punjab Pollution Control Board which was impleaded as respondent no.6 was directed to carry out inspection of all the spots disclosed in the Original Application and submit action taken report before the Tribunal. In this regard, the relevant extract of para no.6 of the order dated 02.12.2025 is reproduced herein below for kind perusal and reference:

"6. The Respondent No. 6 - PPCB is directed to carry out the inspection of all the spots which are disclosed in the OA and the photographs enclosed therewith, find out the correct status at the ground level and submit the action taken report before the Tribunal atleast one week before the next date of hearing."

That it is relevant to mention here that the case relating to the violation of Solid Waste Management Rules, 2016 by Municipal Council, Sangrur was under active consideration of the Punjab Pollution Control Board even before the passing of



the orders dated 02.12.2025 by the Hon'ble National Green Tribunal in Original Application no. 613 of 2025.

That acting on the basis of a complaint, a team of officers of Regional Office, Sangrur of the Board alongwith Sanitary Inspector of Municipal Council, Sangrur had visited the Solid Waste Dump site, Compost Pits and Garbage Vulnerable Points (GVPs) of Municipal Council, Sangrur on 25.10.2025 when violations of Solid Waste Management Rules 2016 were observed. The Board has issued notice u/s 5 of the Solid Waste Management Rules 2016 to the Executive Officer and the President of Municipal Council, Sangrur vide letter no. 1596-97 dated 17.11.2025 with an opportunity of hearing before the Chairperson of the Board on 28.11.2025. The hearing was postponed to 02.12.2025.

That in reference to the notice dated 17.11.2025, Sh. Ashish Kumar, Executive Officer and Sh. Bhupinder Singh Nahal, President, Municipal Council, Sangrur attending the hearing before the Chairperson of the Board on 02.12.2025. The MC authorities have not submitted any written reply to the show cause notice. The Executive Officer informed that he has joined at MC Sangrur last two months ago and the door-to-door collection, segregation of MSW at source has started, the work of bio-remediation of legacy waste has been allotted and the concerned agency/firm has installed trommel machine at the site but the electric connection has not obtained. However, the MC has taken a dump site on lease which is valid upto 2028, but the land owner as well as Kissan Union are creating problem to dispose of the Municipal Solid Waste at the said land. The President of MC, Sangrur apprised that they have identified new chunk of 07-acre land for the disposal of solid waste but the lifting of garbage is not regular from the city due to lack of machinery. The Municipal Council has passed resolution for the purchase of 02 more tractors and a request has been made to M/s Pepsico, Village Channo vide letter dated 28.11.2025 to provide assistance of machinery for lifting of garbage from the city for a week. The President and the Executive Officer requested to grant a minimum 06 to 08 month time to clear the legacy waste and have given assurance not to burn the Municipal Solid Waste in the city.

That after hearing the officers of the Board and representative authorities of Municipal Council, Sangrur, the Chairperson of the Board decided as under that.

- i. MC, Sangrur shall take all measures to address the grievance of the complainant so as to ensure that no Municipal waste is littered in the city specially around the Garbage Vulnerable Points and same is managed scientifically as per MSW Rules.
- ii. Municipal Council shall ensure strict compliance of the Solid Waste Management Rules, 2016 and shall submit the compliance mentioned in Rule 22 from sr. no. 1 to 10 to the Regional Office, Sangrur of the Board, on monthly basis.
- iii. MC, Sangrur shall start the work of bio-remediation of legacy waste site, immediately and submit the timeline for the complete remediation of legacy waste within 15 days.
- iv. MC, Sangrur shall ensure to collect the solid waste from door to door, segregation at source or segregation the solid waste at MRF sites before dumping it.
- v. MC, Sangrur shall ensure regular spraying of herbal sanitizer at the dump site to avoid the flies' problem and maintain the record of procurement and consumption of herbal sanitizer.
- vi. MC, Sangrur shall make suitable arrangement for treatment of leachate generated from the dump site.
- vii. MC, Sangrur shall provide CCTV cameras at every corner of the solid waste dumping site within one month.
- viii. MC, Sangrur shall install weighing scale at the exit point of dump site and also ensure that vehicle carrying RDF is properly covered with tarpaulin.
- ix. MC, Sangrur shall maintain the daily record of remediation of legacy waste, lifting and transportation of RDF from the site to



the authorized recycling facility (waste to energy plant) on daily basis and submit the same fortnightly to the Regional Office, Sangrur.

- x. MC, Sangrur shall ensure that no burning of solid waste shall take place at any Garbage Vulnerable Points or dump site under any circumstance.
- xi. Municipal Council will ensure to deposit the environmental compensation already imposed by the Board upon the Municipal Council due to violation of the Solid Waste Management Rules, 2016 in compliance to the orders of the Hon'ble NGT in O.A. no. 606 of 2018 for the period 01.07.2020 upto 31.03.2024 amounting Rs. 84.0 lac, at the earliest.

That the proceeding of the hearing held on 02.12.2025 were conveyed to the Executive officer and the President of Municipal Council, Sangrur by the Board vide letter no. 1912 dated 15.12.2025 for compliance.

That further it is submitted that in order to check the compliance of the decisions of hearing held on 02.12.2025 and in compliance to order dated 02.12.2025 of the Hon'ble National Green Tribunal passed in the above-mentioned case (Original Application no. 613 of 2025), the office of Municipal Council, Sangrur was visited by a team of officers of Regional Office, Sangrur comprising of Er. Rohit Singla, Environmental Engineer, Er. Dharamvir Singh, Assistant Environmental Engineer and Er. Ritakshi Dhariwal, Junior Environmental Engineer and met Sh. Ashwani Kumar, Executive Officer of Municipal Council, Sangrur on 09.02.2026. The matter was discussed in detail in the office of Executive Officer, Municipal Council, Sangrur. Thereafter, the team of the officers of the Board along with Sh. Gurinderpal Singh, Sanitary Inspector, Municipal Council, Sangrur visited the Garbage Vulnerable Points (GVPs), Compost Pits, Solid Waste Burning Sites, Landfill Site and Transportation of Solid Waste by the Municipal Council, Sangrur on 09.02.2026. The report of the visiting team of officers is summarized herein below.



A. Annexure No. 1 of the Original Application

- i. In the annexure no. 1 of the complaint filed by the Hon'ble NGT, 12 garbage vulnerable points, where solid waste is generally stored/collected by the Municipal Council, Sangrur before final disposal at dump site have been mentioned along with photographs. The latest status of these points is as under:

Sr. No.	Name of the site along with latest photograph	Description of the latest status of the site
1.	 <p>Ranbir College Road, Sangrur</p>	<ul style="list-style-type: none"> • The site seemed to be just cleared of the solid waste as very little solid waste was found at the site. • The site has not been covered and is situated along one of the main roads of the city.
2.	 <p>Near MC, Sangrur Office</p>	<ul style="list-style-type: none"> • Solid waste was found being lifted off from the site through uncovered tractor trolley. • Mixed and un-segregated solid waste was found stored at the site. • The site has not been covered and is situated along one of the main roads of the city.
3.	 <p>Opp. District Library, Animal Husbandary Office, Sangrur</p>	<ul style="list-style-type: none"> • Huge quantity of mixed and un-segregated solid waste was found stored at the site. • Stray animals were found inside the site. • The site has not been covered and is situated along one of the main roads of the city.

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4.	 <p>India, Punjab, Sangrur, Parter Mager Banasar Road, Parter Mager, Sangrur, 148001 Punjab, India Lat: 30.249866 Long: 75.851488 09/02/2026 14:32:56</p>	<ul style="list-style-type: none"> • Huge quantity of mixed and un-segregated solid waste was found stored at the site located at the entrance of the garden. • The site is located outside the compost pits. • Daily movement of public is observed inside the garden.
5.	Outside Ranbir College, Sangrur	Repetition of sr. no. 1
6.	 <p>Lat: 30.244017 Long: 75.834887 09/02/2026 15:19:04</p>	<ul style="list-style-type: none"> • Huge quantity of mixed and un-segregated solid waste was found stored at the site. • The site has not been covered and is situated along one of the main roads of the city.
7.	 <p>India, Punjab, Sangrur, Merari Barnala Sangrur Road, Merari, Sangrur, 148001, Punjab, India Lat: 30.249716 Long: 75.897193 09/02/2026 16:43:27</p>	<ul style="list-style-type: none"> • Huge quantity of mixed and un-segregated solid waste was found stored at the site located at the entrance of the District Administrative complex, Sangrur. • The site is located outside the compost pits. • The site has not been covered. • Daily movement of public and officials is observed inside the complex.
8.	 <p>Lat: 30.241734 Long: 75.888814 09/02/2026 16:08:36</p>	<ul style="list-style-type: none"> • Mixed and un-segregated solid waste was found stored at the site located outside the club and near the sabzi mandi area. • The site has not been covered.

9.	 <p>Ranbir Club, Near Sabzi Mandi Sangrur</p>	<ul style="list-style-type: none"> • Mixed and un-segregated solid waste was found stored at the site located outside the club and near the sabzi mandi area. • The site has not been covered.
10.	 <p>Outside civil Hospital, Dhuri Road, Sangrur State Highway</p>	<ul style="list-style-type: none"> • Huge quantity of mixed and un-segregated solid waste was found stored at the site. • The site is located outside the compost pits. • The site has not been covered and is situated along one of the main roads of the city.
11.	 <p>Sabzi Mandi Area, oppsite Adarsh Model Sangrur adjoining children park Sangrur</p>	<ul style="list-style-type: none"> • No solid waste was found at the site as the same has been was lifted of by the Municipal Council Sangrur.
12.	 <p>Inside the premises of Civil Hospital, Sangrur</p>	<ul style="list-style-type: none"> • The site lies within the premises of Civil Hospital, Sangrur near its back gate. Civil Hospital, Sangrur has now provided lock and key near this gate. • No Bio-Medical Waste was found at the site, however, the general solid waste was still being stored at the site.

- ii. From the above photographs, it could be seen that the Municipal Council, Sangrur is still storing/collecting huge quantities of unsegregated mixed solid waste at above garbage vulnerable points, these points are not covered with any sheet around them, having easy access to stray animals and creating littering of solid waste on road causing nuisance and foul smell to general public.

B) Annexure no.2 of the Original Application

In the annexure no. 2 of the complaint, 5 sites of composting pits provided by the Municipal Council, Sangrur for treatment of wet/bio-degradable waste have been mentioned along with photographs. In addition to the above, there is one more site of composting pits provided by the Municipal Council, Sangrur. The latest status of these points is as under:

Sr. No.	Name of the composting site along with latest photograph	Description of the latest status of the site
1.	 <p data-bbox="440 1435 863 1509">Opposite Shahi Samadha, outside Nabha gate Sangrur</p>	<ul data-bbox="930 1093 1402 1238" style="list-style-type: none"> • 16 no. compost pits have been provided at this site. • None of the composting pits is operational.
2.	 <p data-bbox="496 1868 810 1901">Banasar Garden, Sangrur</p>	<ul data-bbox="930 1529 1402 1821" style="list-style-type: none"> • 4 no. compost pits have been provided at the site. • None of the composting pits is operational. Moreover, the compost pits are in dismantled condition and huge quantity of unsegregated mixed solid waste was found outside these compost pits.

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3.	 <p>Deputy Commissioner Office, Administrative Complex, Sangrur</p>	<ul style="list-style-type: none"> • 4 no. compost pits have been provided at the site. • None of the composting pits is operational. Moreover, the compost pits are in dismantled condition and huge quantity of un-segregated mixed solid waste was found outside these compost pits.
4.	 <p>Inside Civil Hospital premises, Dhuri Road, Sangrur</p>	<ul style="list-style-type: none"> • 9 no. compost pits have been provided at the site. The site is adjoining the Civil Hospital, Sangrur premises. • None of the composting pits is operational.
5.	 <p>Ranbir Club, Sabzi Mandi, Sangrur</p>	<ul style="list-style-type: none"> • 20 no. compost pits have been provided at the site. • Only 4 no. compost pits were found filled with fresh solid waste and the remaining composting pits are yet to be made operational.
6.	 <p>Near Fire Brigade office, Sangrur</p>	<ul style="list-style-type: none"> • 18 no. compost pits have been provided at the site. • None of the composting pits is operational. • A bailing machine for bailing of plastic waste was also found inside the compost pit area.

C) Annexure no.3 of the Original Application

In the annexure no. 3 of the complaint, 4 sites were burning of solid waste have been mentioned along with photographs. The latest status of these points is as under:

Sr. No.	Name of the alleged solid waste burning site along with latest photograph	Description of the latest status of the site
1.	 <p>Adjoining Municipal Council, Sangrur</p>	<ul style="list-style-type: none"> • No burning of solid waste was found at the site. Also, no complaint regarding burning of solid waste at the site was received. • Although, mixed and un-segregated solid waste was observed at the site.
2.	 <p>Outside Banasar Garden, Sangrur</p>	<ul style="list-style-type: none"> • No burning of solid waste was found at the site. • Mixed and un-segregated solid waste was observed at the site. • Stray cattle were also observed at the site. • A social media post was received regarding burning of solid waste at the site on 11.11.2025 at 6:08 PM and the same was informed the Executive Officer of Municipal Council, Sangrur who informed that the fire has been doused by the Municipal Council, Sangrur the same day at 7:24 PM along with video proof.
3.	 <p>Backside NGM, Adjoining Punjab Mandi Board Office Sangrur.</p>	<ul style="list-style-type: none"> • Self-burning of solid waste was found at the site due to huge storage of solid waste. • Mixed and un-segregated solid waste was observed at the site. • Stray cattle were also observed at the site.

4.	 <p data-bbox="400 528 892 600">Landfill site, Ubhawal, Badrukhan road, Sangrur</p>	<ul style="list-style-type: none"> • Self-burning of solid waste was found at the site due to storage of huge heaps of solid waste. • Mixed and un-segregated solid waste was observed at the site. • Stray cattle were also observed at the site.
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D) Annexure no.4 of the Original Application

- i. In the annexure no. 4 of the complaint, dumping of bio-medical waste mixed with solid waste inside the premises of Civil Hospital, Sangrur near entrance of gate no. 2 by officials of Civil Hospital, Sangrur and Municipal Council, Sangrur on 14.11.2025 have been mentioned. In this regard, a team of officers of the Regional Office Sangrur of the Board comprising of Er. Gurmehar Singh, Assistant Environmental Engineer and Er. Rupinder Singh, Junior Environmental Engineer visited the site of the complaint on 15.11.2025 and found the complaint to be genuine.
- ii. Accordingly, a show cause notice for violations under the provisions of the Bio Medical Waste Management Rules, 2016 was issued to the Civil Hospital Sangrur vide letter no. 2453 dated 23.01.2026 along with an opportunity of personal hearing before the Senior Environmental Engineer of the Board on 04.02.2026. Fresh hearing has been provided for 13.02.2026.

E) Annexure no.5 of the Original Application

In the annexure no. 5 of the complaint, 3 sites where solid waste was found dumped in drains have been mentioned along with photographs. The latest status of these points is as under:





Sr. No.	Name of the composting site along with latest photograph	Description of the latest status of the site
1.	 <p data-bbox="405 658 885 689">Barnala Road, near Police line, Sangrur</p>	<ul style="list-style-type: none"> The site is a pucca irrigation channel and mixed and un-segregated solid waste was found dumped in this irrigation channel.
2.	 <p data-bbox="416 1075 879 1146">Ranbir Club, Sangrur (Water Recharge System)</p>	<ul style="list-style-type: none"> No water recharge system could be found at the site. However, pucca pits were found at the site where mixed and un-segregated solid waste was found dumped in these pucca pits.
3.	 <p data-bbox="416 1534 879 1606">Ranbir Club, Sangrur (Water Recharge System)</p>	<ul style="list-style-type: none"> No water recharge system could be found at the site. However, pucca pits were found at the site where mixed and un-segregated solid waste was found dumped in these pucca pits.

<p>4.</p>	 <p>Drain Ubhawal Road, Sangrur</p>	<ul style="list-style-type: none"> The site is a pucca irrigation channel and mixed and un-segregated solid waste was found dumped in this irrigation channel.
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F) Annexure no.6 of the Original Application

In the annexure no. 6 of the complaint, landfill site provided by the Municipal Council, Sangrur have been mentioned along with photographs, wherein, temporary fencing, roaming of stray animals in the landfill, no entry gate, no covered road, littering of solid waste in adjacent land, no weighing facility for incoming waste, no leachate management, burning of solid waste at the site and inhuman working conditions at the landfill site have been shown. The latest status of these points is as under:

<p align="center">Photographs showing latest status of the solid waste dump site of Municipal Council, Sangrur</p>	
	
	

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- i. The site is located at Ubhawal road in an area of about 2 acres land.
- ii. No entry gate has been provided at the main entrance of the dump site.
- iii. Also, solid waste was found littered all along the approach road to the site which is kuccha.
- iv. Barbed wire fencing with RCC poles as support have been provided all along the boundary of the site.
- v. No CCTV camera has been installed by the Municipal Council, Sangrur at the dump site.
- vi. Huge quantities of un-segregated/ mixed solid waste in form of 20 ft. high heaps were found stored at dump site. The representative of the M.C Sangrur informed that about 11000 MT of solid waste was dumped at the site, however, the MC Sangrur has not installed any weigh scale to measure the solid waste being received at the site i.e is about 30 TPD of solid waste has reached at dumping site since the last date of visit by the officer of the Board.
- vii. Burning of solid waste was found inside this dump site.
- viii. There is no provision for the collection of leachates generated at the site & leachate was observed stagnated in the site.
- ix. Stray animals such as dogs were found roaming inside the site.
- x. Bio-remediation of legacy solid waste stored at the site was not being done by the Municipal Council, Sangrur.
- xi. The Executive Officer of MC, Sangrur informed that it has given work order for carrying out bio-remediation of legacy waste. However, the work of bio-remediation of the solid waste is yet to be started, but electric connection for the same has been obtained from PSPCL officials a day before.

G) Annexure no.7 of the Original Application

In the annexure no. 7 of the complaint, transportation of solid waste through uncovered vehicles by Municipal Council, Sangrur have been mentioned along

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with photograph. In this regard, it is mentioned that as observed at garbage vulnerable point at Sr. No. 2 i.e. near the MC office, Sangrur, uncovered tractor trolley was found carrying unsegregated mix solid waste from the site.

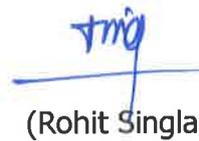
From above status of Municipal Solid Waste, it is concluded that the Municipal Council, Sangrur has not taken any measures for control of littering of solid waste in the Sangrur city, especially at garbage vulnerable points, not started the process of bio-remediation of legacy waste, not adopted source segregation, not started composting pits, not taken any steps for management of leachate generated at the dump site, not maintained any record of generation, lifting and transportation of solid waste etc.

It is further mentioned that the Municipal Council, Sangrur has not submitted any compliance report regarding decisions of hearing held on 02.12.2025 (before the Chairperson of the Board) and has also not deposited the amount of Rs. 84.00 Lacs towards environmental compensation already imposed by the Board upon the Municipal Council, Sangrur for violation of the Solid Waste Management Rules, 2016 in compliance to order dated 10.01.2020 and 17.09.2020 passed by the Hon'ble National Green Tribunal in Original Application no. 606 of 2018.

It is, therefore, concluded that the Municipal Council, Sangrur is still violating the provisions of the Solid Waste Management Rules, 2016 and is also not complying with the decisions of personal hearing held before the Chairperson of the on 02.12.2025. The case has been recommended to the Head Office of the Punjab Pollution Control Board for extending another opportunity of hearing to Municipal Council, Sangrur with the issuance of a notice u/s 5 of the Environment (Protection) Act, 1986 as amended.


(Dharamvir Singh) R.S.M.

Assistant Environmental Engineer


(Rohit Singla)

Environmental Engineer



(Ritakshi Dhariwal)
Junior Environmental
Engineer